SHRI LOKANATH MISRA: May I know if permission is not asked for and granted for their stay in India by the Home Ministry?

SHRI L. N. MISHRA: Yes, Sir.

SHRI B. K. P. SINHA: May I know if in the category of non-Indians residents of Sikkim, Bhutan and of erstwhile Goa are also included?

SHRI L. N. MISHRA: Most likely not, but I would like to have the information.

*267. [*The questioner (Shri V. M. Chordia) was absent. For answer,* vide *col.* 2005—07 infra.]

*268. [*The questioner (Shri N. Sri Rama Reddy) was absent. For answer,* vide *col.* 2007 infra.]

धार जिले में ढहने वाली गुफाएं

*२६९. **श्री गिरिराज किशोर कपूर :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) धार जिले मे स्थित बाघ गुफाओं मे से कितनी गुफायें किन-किन कारणों से ढह चुकी है ;

(ख) इनके ढहने से पूर्व इनको सुरक्षित रखने का कोई प्रयत्न क्यों नही किया गया ; और

(ग) क्या यह सच है कि बाघ गुफाओं की सुरक्षा करने के लिये जो सामग्री भेजी गई उसे चुरा कर बाजार मे बेच दिया गया ?

†[CAVES COLLAPSED IN DHAR DISTRICT

*269 SHRI G. K. KAPOOR: Will the Minister of EDUCATION be pleased to state:

(a) the number of caves which collapsed at the Bagh caves in Dhar District and the causes thereof;

(b) the reason why no efforts were made to protect these caves prior to their collapse; and

(c) whether it is a fact that the material sent for the protection of the Bagh caves was pilfered and sold in the market?]

शिक्षा मंत्री (श्री एम० सी० चागला) : (क) १९५३ में भूतपूर्व मध्य भारत सरकार से केन्द्रीय सरकार ने स्मारकों का काम अपने जिम्मे लिया था, तब से कोई गुफा नही गिरी है।

(ख) प्रश्न नहीं उठता।

(ग) नही।

†[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No cave has collapsed since the monuments were taken over by the Central Government, from the erstwhile Government of Madhya Bharat, in 1953.

(b) Does not arise.

(c) No.]

श्री गिरिराज किशोर कपूर : क्या सरकार के पास उन गुफाओं की सुरक्षा के लिये मध्य प्रदेश से कुछ प्रार्थना पत्र नहीं आए थे ?

SHRI M. C. CHAGLA: All that happened, Sir, was that certain chunks of stones were found at certain places and some leakage of water was noticed. This is more a question of conservation and every effort is made to see that proper steps are taken for conservation. As far as I am aware, no representation has been received from the Madhya Pradesh Government.

श्री गिरिराज किशोर कपूर : क्या यह सच नही है कि शासन की तरफ से उनका रिपेयर कराने के लिये भी बन्दोबस्त हुआ था और सामान भेजा गया था मगर वह सामान कहां गया इसका पता आज तक न चला ?

†[ ] English translation.

SHRI M. C. CHAGLA: Yes, Sir, I have heard about this allegation but I can definitely say that there is no substance in the statement that the material sent for the protection of the caves has been pilfered and sold in the market. There is no substance in that allegation whatever.

श्री गिरिराज किशोर कपूर : क्या उन गुफाओं की मरम्मत कराने के लिये सरकार कोई कार्यवाही करने की कृपा करेगी क्योंकि वहां हर साल मेला लगता है और परम्परा से यह मेला चला आता है ?

SHRI M. C. CHAGLA: Yes, Sir, as I have said, every step will be taken and, if my hon. friend wants to know something, I can tell him that we have been regularly spending money for maintenance and upkeep and also for what is known as special repairs. I can assure my hon. friend that we will see to it that every possible step is taken for the preservation of these historic caves.

पिछले चुनावों में केन्द्रीय मंत्रियों द्वारा धन-राशि का एकत्र किया जाना

*२७०. **श्री ए० बी० वाजपेयी** : क्या गृह-कार्य मंत्री ३ जून, १९६४ को राज्य सभा में तारांकित प्रश्न संख्या १०८ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या संसद् सदस्या कुमारी शान्ता वशिष्ठ द्वारा २५ अप्रैल, १९६४ को राज्य सभा में लगाये गये इस आरोप की जांच कर ली गई है कि पिछले आम चुनावों में केन्द्रीय मंत्रियों ने विपुल धन-राशि एकत्र की जो न कांग्रेस दल के कोष में जमा की गई और न उसका कोई हिसाब दिया गया ; और

(ख) यदि जांच कर ली गई है तो उसका क्या परिणाम निकला है ?

†[COLLECTION OF MONEY BY UNION MINISTERS DURING LAST ELECTIONS

*270. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 108 in the Rajya Sabha on 3rd June, 1964 and state:

(a) whether an enquiry has been made into the allegations made by Kumari Shanta Vasisht, M.P., in the Rajya Sabha on the 25th April, 1964 to the effect that huge amounts of money were collected by the Union Ministers during the last general elections and that these amounts were neither deposited with the Congress Party nor any account was given therefor; and

(b) if so, what has been the outcome of that enquiry?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुख लाल हाथी) : (क) जी हां।

(ख) धन-राशि के एकत्र करने में कोई अनुचित बात नहीं थी, और किसी दल के अलग-अलग सदस्यों द्वारा उसको हिसाब दिया जाने का सरकार से कोई वास्ता नहीं है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

(b) There was no improper collection of funds, and rendition of accounts to any party by its individual members is not the concern of Government.]

SHRI A. B. VAJPAYEE: May I know whether the names of the Ministers who are alleged to be involved in collecting the money have been ascertained from the lady Member?

---

†[ ] English translation.